

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) and (b) Yes, Sir. The employees of Centaur Lake View Hotel, Srinagar had requested for regularisation against vacancies arising due to employees opting for Voluntary Retirement Scheme. However, their request could not be acceded to as the vacancies stood abolished after adoption of Voluntary Retirement Scheme and were thus not available for fresh recruitment.

#### **Reservation policy of NACIL**

4. SHRI AMBETH RAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the grade and scale of pay upto which benefits of reservation has been given to employees of SC/ST categories in National Aviation Company of India Ltd. (NACIL)(I) and NACIL(A); and

(b) what is the basis of implementation of the reservation policy being observed in NACIL(I) and NACIL(A) currently?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) In NACIL, reservation orders are applicable to all categories of direct recruitment posts. Reservations in promotions are applicable upto the lowest rung of Group 'A' posts. However, reservation in promotions within Group 'A' is not applicable to posts equivalent to Deputy Manager and above upto Director level in NACIL(A) and posts equivalent to Chief Technician and above upto Executive Director level in NACIL(I).

(b) In NACIL, the Reservation Policy has been implemented in compliance of Presidential Directive issued in 1991 as also various instructions/guidelines issued by the Government from time to time in this regard.

#### **International flight at Trichy Airport**

5. SHRIMATI VASANTHI STANLEY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of international flights handled at Trichy Airport during the calendar year, 2009;

(b) the total number of international passengers who arrived and departed at Trichy Airport during the calendar year, 2009;

(c) whether any proposal is pending with his Ministry to upgrade Trichy Airport as an International Airport; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):  
(a) 2851 (5703 movements).

(b) Total number of international passengers arrived was 263398 and total number of passengers departed was 227668.

(c) and (d) Trichy Airport is a declared Custom Airport and handles limited international operations. Grant of International status to an airport is an ongoing process depending upon airports modernisation, passenger demands and operational requirements of airlines.

#### **Expansion of air services in Chhattisgarh**

†6. SHRI SHREEGOPAL VYAS: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the targets set under the current Five Year Plan for the expansion of air services in Chhattisgarh;
- (b) the details of proposals received from the State Government;
- (c) the names of companies keen to offer air services and the sectors they have opted for;
- (d) the facilities being expanded at Raipur airport; and
- (e) whether peoples' representatives have requested his Ministry to provide such services in Bilaspur division including Surguja, Raigarh etc. and Bastar division; and
- (f) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) No such targets are set in respect of any State. However, development of airports including airports in Chhattisgarh is a continuous process depending on the traffic demand, commercial viability, available infrastructure, commitment of airlines operators to operate air services from there. In addition, airlines are free to operate anywhere in the country as per their commercial judgment, subject to Route Dispersion Guidelines issued by the Government.

(b) Government of Chhattisgarh on their own, issued expression of interest for air connectivity in different parts of Chhattisgarh and awarded the same to Chhattisgarh Aviation Academy, Bhilai. Chhattisgarh Aviation Academy, in turn, entered into a lease agreement with M/s. Religare Aviation Limited, a Non-Scheduled Operator Permit holder, for operating the same.

(c) Already, Scheduled operations are being undertaken to/from Raipur by NACIL(I), Jet Airways, JetLite and Kingfisher Airlines. Besides them, M/s. Religare Aviation Ltd. have sought 'In Principle' approval from the Directorate General of Civil Aviation (DGCA) to operate Non-Scheduled flights on regular basis from/to different airfields in Chhattisgarh, namely, Bhilai, Korba, Bilaspur, Raigarh, Ambikapur, Jaspur and Jagdalpur.

(d) Various development works have been planned/undertaken by Airports Authority of India (AAI) at Raipur Airport. At this airport, extension of runway to 2286 metres, construction of isolation bay with link taxi-way, construction of new apron suitable for 3 AB-321 aircraft

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†Original notice of the question was received in Hindi.